

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 79/TT/2012

Date: 11.4.2012

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Petition for determination of Transmission Tariff for Assets under Northern Region System Strengthening XIII (NRSS XIII) of Northern Region, for tariff block 2009-14 period

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 27.4.2012:

- (a) Status of actual DOCO;
- (b) Revised Auditor/ Management certificate of capital expenditure incurred or projected to be incurred upto revised DOCO, from DOCO to 31.3.2014 along with details of IDC/IEDC, funding, breakup of additional capital expenditure, Form-1, Form-6, Form-9 and Form-13 etc. for Asset-1 and 2 covered in current petition;
- (c) Bifurcation of capital cost for GIS portion and conventional portion in respect of Asset I and Asset II.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)